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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.65/BB/2018	-	Admission	213	M/s Peepul Capital Fund II LLC Vs Universal Power Transformer Pvt Ltd and others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	S. R. TEJAS for Duo Associates 9886121144	Petitioner	S. R. Tejas

ORDER

Counsel for Petitioner is present. Matter is listed for admission. Registry to prepare notice; Counsel to collect notice and serve on Respondents and file proof of service. List it on 22.02.2018.


Member (T)


Member (J)